

From,

Atul Srivastava, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow.

No. 52 /Admin. (Services)/2018 Dated: Allahabad: February 02 , 2018

Subject: Regarding "Two days training on UBUNTU 16.04 & CIS 2.0. for judicial officers" at JTRI, UP, Lucknow.

Sir,

With reference to your letter no. Ubuntu-18/JTRI-215 dated 30.01.2018 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the schedule of "Two days training on UBUNTU 16.04 & CIS 2.0. for judicial officers" at Judicial Training & Research Institute, U.P., Lucknow as indicated below:

Sl. No.	Name of Training	Duration	No. of Participants	Lists
1.	'UBUNTU 16.04 & CIS 2.0.' Training Programme for Judicial Officers	12.02.2018 & 13.02.2018	50	A
2.	'UBUNTU 16.04 & CIS 2.0.' Training Programme for Judicial Officers	15.02.2018 & 16.02.2018	50	B

I am further to say that the officers mentioned in lists A & B [excluding Sri Mohd. Rais Siddiqui, ADJ, Bulandshahar (at S.N. 22 in List-A) due to his retirement] have been nominated for aforesaid 'UBUNTU 16.04 & CIS 2.0.' Training Programme for Judicial Officers on the dates mentioned against their names at Judicial Training & Research Institute, U.P., Lucknow.

I am, therefore, to request you to take necessary steps accordingly.

Encl. As above

Yours faithfully,

Sd/-

Joint Registrar (Judicial) (Services)

No. 52 (i)/Admin.(Services)/2018 dated: February 02, 2018

Copy forwarded for information and necessary action to -

1. The Principal Secretary (Judicial) & L.R., Government of Uttar Pradesh, Lucknow.
2. All the District & Sessions Judges with the request to kindly inform the officers concerned accordingly.
3. The Private Secretary to Hon'ble Mr. Justice Dilip Gupta with the request to kindly place the aforesaid information before His Lordship.
4. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Assistant Registrar (Services)

Ubuntu 16.04 & CIS 2.0 Training Programme for Judicial Officers of U.P.,

Duration: 12.02.2018 to 13.02.2018

Sl. No.	I.D.	Name	Designation	Place of Posting
1.	5770	SHAM KUMAR	A.D.J. (FTC)	Banda
2.	6215	MOHD. AHMAD KHAN	Civil Judge (Senior Div.)	Banda
3.	1534	GYAN PRAKASH SHUKLA	A.C.J.M. (Railway)	Banda
4.	6545	BHANU DEO SHARMA	Principal Judge, Family Court	Barabanki
5.	6369	SANTOSH KUMAR-II	Addl. Chief Judicial Magistrate	Barabanki
6.	6370	SURJAN SINGH	Secretary	Barabanki
7.	6515	JITENDRA KUMAR SINHA	Spl. J. (SC/ST, Pev. of Atroci Act)	Bareilly
8.	6307	AVINASH CHANDRA MISHRA	Addl. Chief Judicial Magistrate	Bareilly
9.	6352	SHAKTI SINGH	Civil Judge (Senior Div.)	Bareilly
10.	6528	ASHOK KUMAR SINGH-VII	Spl. J. (SC/ST, Pev. of Atroci Act)	Basti
11.	6323	HARSHVARDHAN	Civil Judge (Senior Div.)	Basti
12.	6400	PRAMOD KUMAR GUPTA	Addl. Chief Judicial Magistrate	Basti
13.	5941	ANGAD PRASAD-II	Principal Judge, Family Court	Bhadohi
14.	6310	PRAVEZ AKHTAR	Secretary	Bhadohi
15.	1559	KAMAL KANT SRIVASTAVA	Addl. Civil Judge (Sr.Div.)/A.C.J.M.	Bhadohi
16.	6526	SANDEEP JAIN	Addl. District & Sessions Judge	Bijnor
17.	6325	SMT. APARNA PANDEY	Civil Judge (Senior Div.)	Bijnor
18.	6420	VINEET KUMAR VASWANI	Addl. Chief Judicial Magistrate	Bijnor
19.	1897	PANKAJ KUMAR AGRAWAL	Spl. J. (SC/ST, Pev. of Atroci Act)	Budaun
20.	6349	AMARJEET	Addl. Chief Judicial Magistrate	Budaun
21.	6376	SMT. SNEH LATA SINGH	Secretary	Budaun
22.	5384	MOHD. RAIS SIDDIQUI	Addl. District & Sessions Judge	Bulandshahar- Khurja
23.	6338	SMT. PARUL SRIVASTAVA	Chief Judicial Magistrate	Bulandshahar
24.	6342	SMT. NUPUR	Civil Judge (Senior Div.)	Bulandshahar
25.	6021	RAJESH KUMAR RAI	Addl. District & Sessions Judge	Chandauli
26.	6311	ADITYA CHATURVEDI	Civil Judge (Senior Div.)(FTC)	Chandauli
27.	1754	AVINASH KUMAR SINGH	A.C.J.M. (Railway)	Chandauli
28.	5767	SANJAY KUMAR-II	Principal Judge, Family Court	Chitrakoot
29.	6357	ASHUTOSH KUMAR SINGH	Addl. Chief Judicial Magistrate	Chitrakoot
30.	6389	MOHD. NASIM	Civil Judge (Senior Div.)(FTC)	Chitrakoot
31.	5379	PRAMOD KUMAR SHARMA	Spl. J. (SC/ST, Pev. of Atroci Act)	Deoria
32.	1601	SMT. EKTA SINGH	Civil Judge (Senior Div.)	Deoria
33.	1698	SMT. TARANNUM KHAN	Addl. Chief Judicial Magistrate	Deoria
34.	5432	SURENDRA PRASAD (MISHRA)	Spl. J. (SC/ST, Pev. of Atroci Act)	Etah
35.	6286	PAWAN KUMAR SHUKLA	Civil Judge (Senior Div.)	Etah
36.	6396	CHHOTE LAL YADAV	Addl. Chief Judicial Magistrate	Etah
37.	6533	ZAFEER AHMAD	Spl. J. (SC/ST, Pev. of Atroci Act)	Etawah
38.	6405	DR. MOHAMMAD ILIYAS	Civil Judge (Senior Div.)	Etawah
39.	6477	RAMGOPAL SINGH	Addl. Chief Judicial Magistrate	Etawah
40.	5387	TANVIR AHMAD	Spl. J. (SC/ST, Pev. of Atroci Act)	Faizabad
41.	6293	SMT. SAKSHI SHARMA	Civil Judge (Senior Div.)	Faizabad
42.	6308	RAVINDRA KUMAR DWIVEDI	Addl. Chief Judicial Magistrate	Faizabad
43.	6542	RAVINDRA NATH DUBEY	Spl. J. (SC/ST, Pev. of Atroci Act)	Farrukhabad
44.	1533	ATEEQ UDDIN	Addl. Chief Judicial Magistrate	Farrukhabad
45.	1686	AVANISH KUMAR PANDEY	A.C.J.M. (Railway)	Farrukhabad
46.	5821	SHAMBHU NATH	Principal Judge, Family Court	Fatehpur
47.	6355	SMT. PARUL VERMA	Addl. Chief Judicial Magistrate	Fatehpur
48.	6395	AJAY KUMAR-I	Addl. Chief Judicial Magistrate	Fatehpur
49.	5620	RAKESH KUMAR-IV	Addl. District & Sessions Judge	Firozabad
50.	1704	NISHANT DEV	Civil Judge (Senior Div.)	Firozabad

Ubuntu 16.04 & CIS 2.0 Training Programme for Judicial Officers of U.P.,
Duration: Duration: 15.02.2018 to 16.02.2018

Sl. No.	I.D.	Name	Designation	Place of Posting
1.	1692	SMT. ARCHANA YADAV	Addl. Chief Judicial Magistrate	Firozabad
2.	5746	BIRENDRA KUMAR SINGH	Spl. J. (SC/ST, Pev.of Atroci Act)	G.B.Nagar
3.	1617	SHAMIM AHMAD ANSARI	Addl. Chief Judicial Magistrate	G.B.Nagar
4.	1763	SMT. NEELU MAINWAL	Secretary	G.B.Nagar
5.	5687	SATYA PRAKASH TRIPATHI	Spl. J. (SC/ST, Pev.of Atroci Act)	Ghaziabad
6.	6394	RAM KARAN YADAV	Civil Judge (Senior Div.)	Ghaziabad
7.	6433	GYANENDRA SINGH-II	Addl. Chief Judicial Magistrate	Ghaziabad
8.	5800	JAGDISH KUMAR	Principal Judge, Family Court	Ghazipur
9.	1702	NAND KUMAR	Addl. Chief Judicial Magistrate	Ghazipur
10.	1769	VINAY PRAKASH SINGH	Civil Judge (Senior Div.)(FTC)	Ghazipur
11.	6543	PRASHANT MISHRA	Spl. J. (SC/ST, Pev.of Atroci Act)	Gonda
12.	6417	MANOJ KUMAR SIDDHU	Addl. Chief Judicial Magistrate	Gonda
13.	6454	ARBIND KUMAR GAUTAM	Secretary	Gonda
14.	5343	SMT. NEERJA SINGH	Addl. District & Sessions Judge	Gorakhpur
15.	6386	KRISHNA KUMAR SINGH-II	Civil Judge (Senior Div.)	Gorakhpur
16.	6398	BAQUAR SHAMIM RIZVI	Addl. Chief Judicial Magistrate	Gorakhpur
17.	5716	ASHOK KUMAR PREMI	Addl. District & Sessions Judge	Hamirpur
18.	6422	VIKASH KUMAR-II	Addl. Chief Judicial Magistrate	Hamirpur
19.	1526	KUMAR GAURAV	Secretary	Hamirpur
20.	6107	SMT. VEENA NARAIN	A.D.J. (FTC)	Hapur
21.	6443	GUNANDRA PRAKASH	Civil Judge (Senior Div.)	Hapur
22.	6449	HEMANT KUMAR-II	Addl. Chief Judicial Magistrate	Hapur
23.	5353	RAM BABU SHARMA	Spl. J. (SC/ST, Pev.of Atroci Act)	Hardoi
24.	6315	ABHAY PRATAP SINGH-I	Addl. Chief Judicial Magistrate	Hardoi
25.	6343	SMT. ANURADHA PUNDIR	Secretary	Hardoi
26.	5329	DR. AJAY KRISHNA VISHVESHA	Addl. District & Sessions Judge	Hathras
27.	6413	VINAY ARYA	Civil Judge (Senior Div.)	Hathras
28.	6490	SMT. REKHA SINGH	Addl. Chief Judicial Magistrate	Hathras
29.	2006	ROHIT SINHA	Spl. Judge (U.P. Dacoity.A.A.)	Jalaun at Orai
30.	1983	VINAY KUMAR SINGH-IV	Civil Judge (JD) (Jalaun)	Jalaun at Orai
31.	6530	MADAN PAL SINGH	Addl. District & Sessions Judge	Jaunpur
32.	6380	RAHUL ANAND	Addl. Chief Judicial Magistrate	Jaunpur
33.	6430	RAVI YADAV	Secretary	Jaunpur
34.	5381	NEEL KUNTHA SAHAY	Spl. J. (SC/ST, Pev.of Atroci Act)	Jhansi
35.	6314	RADHEY MOHAN SRIVASTAVA	Civil Judge (Senior Div.)	Jhansi
36.	6353	OMBIR	Addl. Chief Judicial Magistrate	Jhansi
37.	5730	DIWAKAR PRASAD CHATURVEDI	Spl. J. (SC/ST, Pev.of Atroci Act)	Kannauj
38.	6499	RAM BILAS PRASAD	Civil Judge (Senior Div.)	Kannauj
39.	1712	SUSHRI ARCHANA TEWARI	Addl. Chief Judicial Magistrate	Kannauj
40.	5609	SMT. SANGEETA SRIVASTAVA	Spl. J. (SC/ST, Pev.of Atroci Act)	Kanpur Nagar
41.	6301	BALKRISHNA N. RANJAN	Civil Judge (Senior Div.)	Kanpur Nagar
42.	6326	SMT. SNEHA NEGI	Special C.J.M.	Kanpur Nagar
43.	5705	SMT. ANITA RAJ	Principal Judge, Family Court	Kasganj
44.	6453	SHIV KUMAR-III	Addl. Chief Judicial Magistrate	Kasganj
45.	1606	HARENDRA KUMAR OJHA	Civil Judge (Senior Div.)(FTC)	Kasganj
46.	5943	IFTEKHAR AHMAD	Principal Judge, Family Court	Kaushambi
47.	6506	PREM PRAKASH	Secretary	Kaushambi
48.	1836	KULDEEP SINGH-III	Civil Judge (Senior Div.)(FTC)	Kaushambi
49.	6540	SAKET BIHARI 'DEEPAK'	Principal Judge, Family Court	Kushi Nagar
50.	6425	SMT. SHALINI SAGAR	Secretary	Kushi Nagar